

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 93 of 2011 &
IA. 163 of 2011

Dated : 10th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kanan Devan Hills Plantation Co. P. Ltd. & Ors ... Appellant(s)

Versus

K.S.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.P. Vinod , Ms. Usha Nandini &
Mr. Biju P. Raman

Counsel for the Respondent(s): Mr. Ramesh Babu for R.1
Mr. M.T. George for R.2
Mr. R.B. Sharma for R.3, R. 4, R.5 & R.18

ORDER

The learned counsel for R.2 again seeks some time to file the reply. He is directed to file the same on or before 20.11.2011 after serving copy on the other side.

Post the matter on **24.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ss